

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

34. IA/2981/2021 IA/2667/2021 IA/2974/2021 IA/91/2022
IA/368/2022 IA/370/2022 IA/506/2022 IA/533/2022
IA/654/2022 IA/933/2022 IA/336/2023 IA/344/2023 C.P. (IB)/ 3169MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: SPARTAN ENGINEERING INDUSTRIES PRIVATE LIMITED
Vs.
SIVANA REALTY PRIVATE LIMITED

SECTION: 9 of IBC 2016

ORDER

IA 2974 of 2021- Adv. Ryan Dsouza a/w Chirag Bhavsar i/b Vis Legis Law Practice, Advocates for the Applicant, IA 2981 of 2021- Adv. Amir Arsiwala a/w Nidhi Shah & Nupur Shah appearing for the Applicant (RP), IA 2981 of 2021 & IA 368 of 2022- Adv. Rohan Rajadhyaksha, PCA Ayush J Rajani a/w Adv. Khusbhu Shah Rajani for Authorized Representative i/b Yash Jariwala, IA 651 of 2022 & IA 506 of 2022- Adv. Chetan Shah i/b Rakesh Agarwal appearing for the Applicant, IA 344 of 2023- Adv. Rajan Agarwal, Adv. Varun Agarwal i/b RDA Law Office, IA 336 of 2023- Adv. Bhavik Selia, IA 2974 of 2021- Adv. Akash S. Acharya for LICHFL and Adv. Siddharth Ranade, Adv. Kanika Sharma appearing for Respondent No. 4- IDBI are appearing through Physical hearing. At the request of the Counsel for both sides, the matter is adjourned to **02.03.2023 for physical hearing at 12:00 p.m.**

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

/z/

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)